



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ६, अंक ४३]

बुधवार, डिसेंबर १७, २०१४/अग्रहायण २६, शके १९३६

[पृष्ठे २१, किंमत : रुपये २७.००

असाधारण क्रमांक १०७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2014, (L. A. Bill No. XXXVI of 2014), introduced in the Maharashtra Legislative Assembly on the 17th December 2014, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

M. A. SAYEED,
Principal Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XXXVI OF 2014.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Short title Act, 2014.

Withdrawal of
Rs.
82,01,85,45,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2014-
2015.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of eight thousand two hundred one crores, eighty five lakhs, forty five thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2015, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2015.

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or Other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Voted by the Legislative Assembly Rs. | Sums not exceeding — Charged on the Consolidated Fund (4) | Total Rs. |
|---|---|--|--|---|----------------|
| A-EXPENDITURE ON REVENUE ACCOUNT | | | | | |
| General Administration Department. | | | | | |
| A-2 | Elections | 2015, Elections | 87,31,65,000 | ... | 87,31,65,000 |
| A-3 | Public Service Commission. | 2051, Public Service Commission. 2052, Secretariat-General Services. 2059, Public Works. | ... | 3,62,49,000 | 3,62,49,000 |
| A-4 | Secretariat and Miscellaneous General Services | 2070, Other Administrative Services. 2075, Miscellaneous General Services | 42,28,73,000 | ... | 42,28,73,000 |
| A-8 | Census, Surveys and Statistics | 3454, Census, Surveys and Statistics | 2,84,46,00,000 | ... | 2,84,46,00,000 |
| | | Total-General Administration Department. | 4,14,06,38,000 | 3,62,49,000 | 4,17,68,87,000 |
| Home Department. | | | | | |
| B-1 | Police Administration | 2014, Administration of Justice 2055, Police | 92,60,16,000 | ... | 92,60,16,000 |
| B-2 | State Excise. | 2070, Other Administrative Services. 2039, State Excise. 2045, Other Taxes and Duties on Commodities and Services. | 5,00,00,000 | ... | 5,00,00,000 |
| B-4 | Secretariat and Other General Services | 2052, Secretariat-General Services. | 1,18,67,000 | ... | 1,18,67,000 |
| B-5 | Jails. | 2075, Miscellaneous General Services. 2056, Jails. | 19,99,32,000 | ... | 19,99,32,000 |
| B-7 | Economic Services | 3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses. | 10,00,00,000 | ... | 10,00,00,000 |
| | | Total-Home Department. | 1,28,78,15,000 | ... | 1,28,78,15,000 |

| (1) | (2) | (3) | (4) |
|-----|---|-----------------|-----------------|
| | | Rs. | Rs. |
| | Revenue and Forests Department. | | |
| | 2029, Land Revenue | | |
| | 2045, Other Taxes and Duties on Commodities and Services. | | |
| C-1 | Revenue and District Administration | 9,53,88,000 | 9,53,88,000 |
| | 2053, District Administration. | | |
| | 2070, Other Administrative Services. | | |
| C-2 | Stamps and Registration | 10,00,00,000 | 10,00,00,000 |
| C-4 | Secretariat and Other General Services | 12,07,97,000 | 12,07,97,000 |
| | 2052, Secretariat-General Services. | | |
| | 2059, Public Works. | | |
| | 2075, Miscellaneous General Services. | | |
| | 2217, Urban Development. | | |
| | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 5,61,04,000 | 5,61,04,000 |
| C-5 | Other Social Services | | |
| | 2235, Social Security and Welfare. | | |
| | 2250, Other Social Services. | | |
| C-6 | Relief on account of Natural Calamities | 20,10,00,00,000 | 20,10,00,00,000 |
| | 2406, Forestry and Wild Life. | | |
| C-7 | Forest | 1,17,16,86,000 | 1,17,16,86,000 |
| | 2415, Agricultural Research and Education. | | |
| | Total-Revenue and Forests Department. | 21,64,39,75,000 | 21,64,39,75,000 |
| | Agriculture, Animal Husbandry, Dairy Development and Fisheries Department. | | |
| | 2401, Crop Husbandry. | | |
| D-3 | Agriculture Services | 6,26,19,17,000 | 6,26,19,17,000 |
| | 2402, Soil and Water Conservation. | | |
| | 2415, Agricultural Research and Education. | | |
| D-4 | Animal Husbandry. | 15,28,20,000 | 15,28,20,000 |
| D-6 | Fisheries. | 3,73,70,000 | 3,73,70,000 |
| | 2403, Animal Husbandry. | | |
| | 2405, Fisheries. | | |
| | Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department. | 6,45,21,07,000 | 6,45,21,07,000 |

School Education and Sports Department.

| | | | | | |
|-----|---------------------------------------|---|----------------|-----|----------------|
| E-2 | General Education. | 2202, General Education. | 2,02,87,91,000 | ... | 2,02,87,91,000 |
| | | 2204, Sports and Youth Services. | | | |
| | | 2205, Art and Culture. | | | |
| E-3 | Secretariat and Other Social Services | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 17,95,02,000 | ... | 17,95,02,000 |
| | | 2235, Social Security and Welfare. | | | |
| | | 2251, Secretariat-Social Services. | | | |
| | | Total-School Education and Sports Department. | 2,20,82,93,000 | ... | 2,20,82,93,000 |

Urban Development Department.

| | | | | | |
|-----|--|---|----------------|-----|----------------|
| F-2 | Urban Development and Other Advance Services | 2053, District Administration. | | | |
| | | 2070, Other Administrative Services. | | | |
| | | 2217, Urban Development. | 1,65,97,00,000 | ... | 1,65,97,00,000 |
| | | 3054, Roads and Bridges. | | | |
| | | 2230, Labour and Employment. | | | |
| F-3 | Secretariat and Other Social Services | 2235, Social Security and Welfare. | 38,00,00,000 | ... | 38,00,00,000 |
| | | 2251, Secretariat-Social Services. | | | |
| | | 3475, Other General Economic Services | | | |
| F-4 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. | 4,13,50,000 | ... | 4,13,50,000 |
| | | Total-Urban Development Department. | 2,08,10,50,000 | ... | 2,08,10,50,000 |

Finance Department.

| | | | | | |
|-----|---------------------------------------|---|--------------|-----|--------------|
| G-1 | Sales Tax Administration | 2040, Sales Tax. | 5,27,37,000 | ... | 5,27,37,000 |
| G-4 | Secretariat-General Services | 3475, Other General Economic Services | | | |
| | | 2052, Secretariat-General Services. | 1,50,00,000 | ... | 1,50,00,000 |
| G-5 | Treasury and Accounts Administration. | 2054, Treasury and Accounts Administration. | 2,000 | ... | 2,000 |
| G-7 | Social Security and Welfare. | 2235, Social Security and Welfare. | 5,50,00,000 | ... | 5,50,00,000 |
| | | Total-Finance Department. | 12,27,39,000 | ... | 12,27,39,000 |

| (1) | (2) | (3) | (4) | (5) |
|-----|---|---|----------------|----------------|
| | | | Rs. | Rs. |
| | Public Works Department. | | | |
| H-3 | Housing. | 2216, Housing. | 50,00,25,000 | 50,00,25,000 |
| H-5 | Roads and Bridges. | 3054, Roads and Bridges. | 1,30,27,10,000 | 1,30,27,10,000 |
| | | 2059, Public Works. | | |
| | | 2202, General Education. | | |
| | | 2203, Technical Education. | | |
| | | 2205, Art and Culture. | | |
| H-6 | Public Works and Administrative and Functional Buildings. | 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries. | 45,67,77,000 | 45,67,77,000 |
| | | Total-Public Works Department. | 2,25,95,12,000 | 2,25,95,12,000 |
| | Water Resources Department. | | | |
| | | 2402, Soil and Water Conservation. | | |
| | | 2701, Major and Medium Irrigation. | | |
| | | 2702, Minor Irrigation. | | |
| I-3 | Irrigation, Power and Other Economic Services | 2705, Command Area Development. 2711, Flood Control and Drainage. 2801, Power 3402, Space Research. | 1,21,73,04,000 | 1,21,73,04,000 |
| | | Total-Water Resources Department. | 1,21,73,04,000 | 1,21,73,04,000 |
| | Law and Judiciary Department. | | | |
| J-1 | Administration of Justice | 2014, Administration of Justice 2052, Secretariat-General Services. 2070, Other Administrative Services. | 3,65,03,68,000 | 3,69,02,68,000 |
| J-2 | Secretariat and Other Social and Economic Services | 2235, Social Security and Welfare. 2250, Other Social Services. 3475, Other General Economic Services | 22,88,000 | 22,88,000 |
| | | Total-Law and Judiciary Department. | 3,65,26,56,000 | 3,69,25,56,000 |

Industries, Energy and Labour Department.

| | | | | | |
|---|-------------------------|--|-----|-----------|-----------|
| K-3 | Stationery and Printing | 2057, Supplies and Disposals. | ... | 5,00,000 | 5,00,000 |
| K-4 | Labour and Employment. | 2058, Stationery and Printing. | ... | 50,93,000 | 50,93,000 |
| K-7 | Industries | 2230, Labour and Employment. 2851, Village and Small Industries. 2852, Industries. 2853, Non-Ferrous Mining and Metallurgical Industries. | ... | 5,00,000 | 5,00,000 |
| Total-Industries, Energy and Labour Department. | | | ... | 60,93,000 | 60,93,000 |

Rural Development and Water Conservation Department.

| | | | | | |
|-----|-------------------------------|--|-----|----------------|----------------|
| L-2 | District Administration. | 2053, District Administration. | ... | 3,10,60,52,000 | 3,10,60,52,000 |
| L-3 | Rural Development Programmes. | 2235, Social Security and Welfare. 2402, Soil and Water Conservation. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy 3054, Roads and Bridges. | ... | 1,14,78,00,000 | 1,14,78,00,000 |

L-5 Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

| | | | | | |
|--|---|---|-----|----------------|----------------|
| L-5 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. | ... | 72,00,00,000 | 72,00,00,000 |
| Total-Rural Development and Water Conservation Department. | | | ... | 4,97,38,52,000 | 4,97,38,52,000 |

Food, Civil Supplies and Consumer Protection Department.

| | | | | | |
|--|---|---|-----|--------------|--------------|
| M-2 | Food. | 2408, Food, Storage and Warehousing. | ... | 3,12,17,000 | 3,12,17,000 |
| M-3 | Secretariat and Other Economic Services | 3451, Secretariat-Economic Services. 3475, Other General Economic Services | ... | 9,62,03,000 | 9,62,03,000 |
| Total-Food, Civil Supplies and Consumer Protection Department. | | | ... | 12,74,20,000 | 12,74,20,000 |

| (1) | (2) | (3) | (4) |
|------|---|----------------|----------------|
| | | Rs. | Rs. |
| | Social Justice and Special Assistance Department. | | |
| N-3 | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 5,67,33,54,000 | 5,67,33,54,000 |
| | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | ... | ... |
| | 2235, Social Security and Welfare. | ... | ... |
| | Total-Social Justice and Special Assistance Department. | 5,67,33,54,000 | 5,67,33,54,000 |
| | Planning Department. | | |
| O-3 | Rural Employment. | 2,26,91,70,000 | 2,32,91,70,000 |
| O-7 | Secretariat-Economic Services. | 1,01,34,000 | 1,01,34,000 |
| O-9 | Census, Survey and Statistics. | 27,14,000 | 27,14,000 |
| | 2059, Public Works | ... | ... |
| | 2202, General Education | ... | ... |
| | 2203, Technical Education | ... | ... |
| | 2204, Sports and Youth Services | ... | ... |
| | 2205, Art and Culture | ... | ... |
| | 2210, Medical and Public Health | ... | ... |
| | 2211, Family Welfare | ... | ... |
| | 2215, Water Supply and Sanitation | ... | ... |
| | 2216, Housing | ... | ... |
| | 2217, Urban Development | ... | ... |
| | 2220, Information and Publicity | ... | ... |
| | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | ... | ... |
| | 2230, Labour and Employment | ... | ... |
| | 2235, Social Security and Welfare | 1,000 | 1,000 |
| | 2236, Nutrition | ... | ... |
| | 2401, Crop Husbandry | ... | ... |
| | 2402, Soil and Water Conservation | ... | ... |
| | 2403, Animal Husbandry | ... | ... |
| | 2404, Dairy Development | ... | ... |
| | 2405, Fisheries | ... | ... |
| | 2406, Forestry and Wild Life | ... | ... |
| | 2425, Co-operation | ... | ... |
| | 2501, Special Programme for Rural Development | ... | ... |
| | 2505, Rural Employment | ... | ... |
| | 2515, Other Rural Development Programme | ... | ... |
| | 2702, Minor Irrigation | ... | ... |
| O-17 | District Plan--Raigad | ... | ... |

| | |
|---|--|
| 2810, Non-Conventional Sources of Energy | |
| 2851, Village and Small Industries | |
| 3051, Ports and Light Houses | |
| 3054, Roads and Bridges | |
| 3056, Inland Water Transport | |
| 3435, Ecology and Environment | |
| 3451, Secretariat—Economic Services | |
| 3452, Tourism | |
| 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. | |
| 2059, Public Works | |
| 2202, General Education | |
| 2203, Technical Education | |
| 2204, Sports and Youth Services | |
| 2205, Art and Culture | |
| 2210, Medical and Public Health | |
| 2211, Family Welfare | |
| 2215, Water Supply and Sanitation | |
| 2216, Housing | |
| 2217, Urban Development | |
| 2220, Information and Publicity | |
| 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | |
| 2230, Labour and Employment | |
| 2235, Social Security and Welfare | |
| 2236, Nutrition | |
| 2401, Crop Husbandry | |
| 2402, Soil and Water Conservation | |
| 2403, Animal Husbandry | |
| 2404, Dairy Development | |
| 2405, Fisheries | |
| 2406, Forestry and Wild Life | |
| 2425, Co-operation | |
| 2501, Special Programme for Rural Development | |
| 2505, Rural Employment | |
| 2515, Other Rural Development Programme | |
| 2702, Minor Irrigation | |
| 2810, Non-Conventional Sources of Energy | |
| 2851, Village and Small Industries | |
| 3051, Ports and Light Houses | |
| 3054, Roads and Bridges | |
| 3056, Inland Water Transport | |
| 3435, Ecology and Environment | |
| 3451, Secretariat—Economic Services | |
| 3452, Tourism | |
| 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. | |

O-25 District Plan—Nashik

1,000

...

1,000

| (1) | (2) | (3) | (4) | Rs. | Rs. |
|------|--------------------------|--|-----|-----|-------|
| | | Public Works | | | |
| | | 2202, General Education | | | |
| | | 2203, Technical Education | | | |
| | | 2204, Sports and Youth Services | | | |
| | | 2205, Art and Culture | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2211, Family Welfare | | | |
| | | 2215, Water Supply and Sanitation | | | |
| | | 2216, Housing | | | |
| | | 2217, Urban Development | | | |
| | | 2220, Information and Publicity | | | |
| | | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | 2230, Labour and Employment | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2236, Nutrition | | | |
| | | 2401, Crop Husbandry | | | |
| | | 2402, Soil and Water Conservation | | | |
| | | 2403, Animal Husbandry | | | |
| | | 2404, Dairy Development | | | |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2425, Co-operation | | | |
| | | 2501, Special Programme for Rural Development | | | |
| | | 2505, Rural Employment | | | |
| | | 2515, Other Rural Development Programme | | | |
| | | 2702, Minor Irrigation | | | |
| | | 2810, Non-Conventional Sources of Energy | | | |
| | | 2851, Village and Small Industries | | | |
| | | 3051, Ports and Light Houses | | | |
| | | 3054, Roads and Bridges | | | |
| | | 3056, Inland Water Transport | | | |
| | | 3435, Ecology and Environment | | | |
| | | 3451, Secretariat—Economic Services | | | |
| | | 3452, Tourism | | | |
| | | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. | | | |
| O-28 | District Plan—Ahmednagar | | | | 1,000 |
| | | | | | 1,000 |

| | | |
|--|--------------------------------------|--------------|
| <p>2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.</p> | <p>...</p> <p>1,000</p> <p>1,000</p> | <p>1,000</p> |
|--|--------------------------------------|--------------|

O-41 District Plan—Chandrapur

| (1) | (2) | (3) | (4) | Rs. | Rs. |
|-----|-----|--|----------------|-------------|----------------|
| | | Public Works | | | |
| | | General Education | | | |
| | | Technical Education | | | |
| | | Sports and Youth Services | | | |
| | | Art and Culture | | | |
| | | Medical and Public Health | | | |
| | | Family Welfare | | | |
| | | Water Supply and Sanitation | | | |
| | | Housing | | | |
| | | Urban Development | | | |
| | | Information and Publicity | | | |
| | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | Labour and Employment | | | |
| | | Social Security and Welfare | | | |
| | | Nutrition | 1,000 | ... | 1,000 |
| | | Crop Husbandry | | | |
| | | Soil and Water Conservation | | | |
| | | Animal Husbandry | | | |
| | | Dairy Development | | | |
| | | Fisheries | | | |
| | | Forestry and Wild Life | | | |
| | | Co-operation | | | |
| | | Special Programme for Rural Development | | | |
| | | Rural Employment | | | |
| | | Other Rural Development Programme | | | |
| | | Minor Irrigation | | | |
| | | Non-Conventional Sources of Energy | | | |
| | | Village and Small Industries | | | |
| | | Ports and Light Houses | | | |
| | | Roads and Bridges | | | |
| | | Inland Water Transport | | | |
| | | Ecology and Environment | | | |
| | | Secretariat—Economic Services | | | |
| | | Tourism | | | |
| | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. | | | |
| | | Total-Planning Department. | 2,28,20,25,000 | 6,00,00,000 | 2,34,20,25,000 |

O-42 District Plan—Gadchiroli

Public Health Department.

| | | | | | |
|-----|------------------------------|--|----------------|-----|----------------|
| R-1 | Medical and Public Health | 2210, Medical and Public Health. | | | |
| | | 2211, Family Welfare. | 6,23,73,08,000 | ... | 6,23,73,08,000 |
| R-2 | Secretariat-Social Services. | 2235, Social Security and Welfare. 2251, Secretariat-Social Services. | 1,000 | ... | 1,000 |
| | | Total-Public Health Department. | 6,23,73,09,000 | ... | 6,23,73,09,000 |

Tribal Development Department.

| | | | | | |
|-----|--|--|----------------|-----|----------------|
| T-5 | Revenue Expenditure on Tribal Areas Development Sub Plan | 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation. 2216, Housing. 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment. 2235, Social Security and Welfare. 2236, Nutrition. 2401, Crop Husbandry. 2403, Animal Husbandry. 2405, Fisheries. 2406, Forestry and Wild Life. 2425, Co-operation. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2702, Minor Irrigation. 2801, Power. 2810, Non-Conventional Sources of Energy. 2851, Village and Small Industries. 3054, Roads and Bridges. 3055, Road Transport. | 4,25,64,21,000 | ... | 4,25,64,21,000 |
| | | Total-Tribal Development Department. | 4,25,64,21,000 | ... | 4,25,64,21,000 |

| (1) | (2) | (3) | (4) |
|------|---|-----------------|-----------------|
| | | Rs. | Rs. |
| | Co-operation, Marketing and Textiles Department. | | |
| | 2230, Labour and Employment. | | |
| | 2235, Social Security and Welfare. | | |
| | 2425, Co-operation. | | |
| V-2 | Co-operation. | 20,23,81,000 | 20,23,81,000 |
| | 2435, Other Agricultural Programme. | | |
| | 2851, Village and Small Industries. | | |
| | 2852, Industries. | | |
| | 3451, Secretariat-Economic Services. | | |
| | Total-Co-operation, Marketing and Textiles Department. | 20,23,81,000 | 20,23,81,000 |
| | Higher and Technical Education Department. | | |
| W-2 | General Education. | 8,74,19,000 | 8,74,19,000 |
| W-3 | Technical Education. | 22,30,58,000 | 22,30,58,000 |
| W-4 | Art and Culture. | 89,92,000 | 89,92,000 |
| | Total-Higher and Technical Education Department. | 31,94,69,000 | 31,94,69,000 |
| | Women and Child Development Department. | | |
| X-1 | Social Security and Nutrition | 22,97,91,000 | 22,97,91,000 |
| X-2 | Secretariat-Social Services. | 17,73,000 | 17,73,000 |
| | Total-Women and Child Development Department. | 23,15,64,000 | 23,15,64,000 |
| | Water Supply and Sanitation Department. | | |
| Y-2 | Water Supply and Sanitation. | 8,81,61,10,000 | 8,81,61,10,000 |
| | Total-Water Supply and Sanitation Department. | 8,81,61,10,000 | 8,81,61,10,000 |
| | Tourism and Cultural Affairs Department. | | |
| ZD-2 | Art and Culture. | 12,51,45,000 | 12,51,45,000 |
| | Total-Tourism and Cultural Affairs Department. | 12,51,45,000 | 12,51,45,000 |
| | Total-A-Expenditure on Revenue Account. | 78,31,72,32,000 | 78,45,33,81,000 |

B-EXPENDITURE ON CAPITAL ACCOUNT

Revenue and Forests Department.

4406, Capital Outlay on Forestry and Wild Life.
4415, Capital Outlay on Agricultural Research and Education.

| | | | | |
|------|--|--------------|-----|--------------|
| C-10 | Capital Expenditure on Economic Services. | 24,03,37,000 | ... | 24,03,37,000 |
| | 4701, Capital Outlay on Major and Medium Irrigation. | | | |
| | 5475, Capital Outlay on Other General Economic Services. | | | |
| | 6401, Loans for Crop Husbandry. | | | |
| | Total-Revenue and Forests Department. | 24,03,37,000 | ... | 24,03,37,000 |

Agriculture-Animal Husbandry ,Dairy Development and Fisheries Department.

D-8 Capital Expenditure on Animal Husbandry.
4403, Capital Outlay on Animal Husbandry.
4405, Capital Outlay on Fisheries.

| | | | | |
|-----|--|--------------|-----|--------------|
| D-9 | Capital Expenditure on Fisheries. | 9,00,00,000 | ... | 9,00,00,000 |
| | Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department. | 10,51,10,000 | ... | 10,51,10,000 |

School Education and Sports Department.

E-4 Capital Outlay on Education, Sports and Culture.
4202, Capital Outlay on Education, Sports and Culture.

| | | | | |
|--|---|-------------|-----|-------------|
| | Total-School Education and Sports Department. | 1,00,00,000 | ... | 1,00,00,000 |
|--|---|-------------|-----|-------------|

Urban Development Department.

F-5 Capital Expenditure on Social Services.
4217, Capital Outlay on Urban Development.
5475, Capital Outlay on Other General Economic Services.

| | | | | |
|--|-------------------------------------|--------------|-----|--------------|
| | Total-Urban Development Department. | 17,00,00,000 | ... | 17,00,00,000 |
|--|-------------------------------------|--------------|-----|--------------|

| (1) | (2) | (3) | (4) |
|-----|---|----------------|----------------|
| | | Rs. | Rs. |
| | Public Works Department. | | |
| | 4055, Capital Outlay on Police. | | |
| | 4216, Capital Outlay on Housing. | 86,07,06,000 | ... |
| H-7 | Capital Expenditure on Social Services and Economic Services. | | 86,07,06,000 |
| | 5054, Capital Outlay on Roads and Bridges. | | |
| | 4059, Capital Outlay on Public Works. | | |
| | 4202, Capital Outlay on Education, Sports, Art and Culture. | | |
| | 4210, Capital Outlay on Medical and Public Health. | | |
| | 4217, Capital Outlay on Urban Development. | | |
| | 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 29,46,76,000 | 2,29,000 |
| H-8 | Capital Expenditure on Public Works Administrative and Functional Buildings. | | 29,49,05,000 |
| | 4235, Capital Outlay on Social Security and Welfare. | | |
| | 4250, Capital Outlay on Other Social Services. | | |
| | 4405, Capital Outlay on Fisheries. | | |
| | 4202, Capital Outlay on Education, Sports, Art and Culture. | 4,50,00,000 | ... |
| H-9 | Capital Outlay on Removal of Regional Imbalance. | | 4,50,00,000 |
| | 4210, Capital Outlay on Medical and Public Health. | | |
| | 4250, Capital Outlay on Other Social Services. | 1,20,03,82,000 | 2,29,000 |
| | Total-Public Works Department. | | 1,20,06,11,000 |
| | Water Resources Department. | | |
| | 4402, Capital Outlay on Soil and Water Conservation. | | |
| | 4701, Capital Outlay on Major and Medium Irrigation. | 4,000 | ... |
| I-5 | Capital Expenditure on Irrigation. | | 4,000 |
| | 4702, Capital Outlay on Minor Irrigation. | | |
| | 4711, Capital Outlay on Flood Control Projects. | | |
| | 4801, Capital Outlay on Power Projects. | | |
| | Total-Water Resources Department. | 4,000 | ... |
| | | | 4,000 |

Law and Judiciary Department.

Industries, Energy and Labour Department.

| | | | | |
|-----|--|--|-----|-----------|
| K-9 | Capital Expenditure on Economic and Social Services. | 4058, Capital Outlay on Stationary and Printing. 4250, Capital Outlay on Other Social Services. 6250, Loans for Other Social Services. | ... | 50,00,000 |
|-----|--|--|-----|-----------|

Total-Industries, Energy and Labour Department.

50,00,000

50,00,000

Planning Department.

| | | | | |
|------|---|---|-----|----------------|
| O-10 | Capital Outlay on Other Rural Development Programmes. | 4515, Capital Outlay on Other Rural Development Programmes. 5452, Capital Outlay on Tourism. | ... | 1,83,41,00,000 |
|------|---|---|-----|----------------|

(4059, Capital Outlay on Public Works.
4202, Capital Outlay on Education, Sports and Culture.

4210, Capital Outlay on Medical and Public Health.

4216, Capital Outlay on Housing.

4250, Capital Outlay on Other Social Services.

4402, Capital Outlay on Soil and Water Conservation.

4403, Capital Outlay on Animal Husbandry.

4405, Capital Outlay on Fisheries.

4406, Capital Outlay on Forestry and Wild Life.

4425, Capital Outlay on Co-operation.

4515, Capital Outlay on Other Rural Development Programmes.

4702, Capital Outlay on Minor Irrigation.

4711, Capital Outlay on Flood Control projects.

4851, Capital Outlay on Village and Small Industries.

5054, Capital Outlay on Roads and Bridges.

6217, Loans for Urban Development.

6250, Loans for Other Social Services.

6801, Loans for Power Project.

6851, Loan for Village and Small Industries.

O-21 District Plan—Satara.

1,000

1,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2014-15.

The amounts are shown below :—

| | Rs. |
|-----------------------------|------------------------|
| (a) Revenue Expenditure . . | 78,45,33,81,000 |
| (b) Capital Expenditure . . | 3,56,51,64,000 |
| Total . . | <u>82,01,85,45,000</u> |

Nagpur,
Dated the 16th December 2014.

SUDHIR MUNGANTIWAR,
Finance Minister.